

Central Administrative Tribunal
Principal Bench

O.A. No. 1102 of 1999

New Delhi, dated this the 28th June, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri K.R. Verma,
S/o late Shri R.R. Verma,
R/o 44CD, Garden Road,
Tundla, U.P.

... Applicant

(By Advocate: Shri K.B.S. Rajan with
Shri R.K. Shukla)

Versus

Union of India through
the Secretary,
Dept. of Education
Ministry of Human Resources Development,
Shastry Bhawan,
New Delhi-110001.

... Respondent

(By Advocate: Shri N.S. Mehta)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant seeks a direction to respondents to take an early decision in regard to grant of extension of two years in the age of retirement in respect of Railway School Teachers and give him the benefits of such decision.

2. We have heard applicant's counsel Shri KBS Rajan and Respondents' counsel Shri Mehta.
3. Applicant is to retire on superannuation upon attaining the age of 60 years on 30.6.99.

4. Respondents in Para 4.4 of their reply has stated the demand of enhancement in retirement age of school teachers from 60 years to 62 years is under examination but the final decision in the matter is yet to be ~~expected~~ ^{taken} by the Government.

5. Respondents' counsel Shri Mehta states that in view of the fact that the present Government is only a care-taker Government and enhancement in the retirement age is a policy matter, ~~which~~ ^{a decision?} is likely to be taken only after an elected Government takes office.

6. In the light of the above, no specific direction can be given to respondents to take an early decision in the matter, but we hope that after the elected Government takes office a decision in the matter will be taken as expeditiously as possible.

7. If and when any decision to increase the retirement age from 60 years to 62 years is taken, it will be open to applicant to agitate his claims, ^{in the} in accordance with decision so taken.

8. The O.A. stands disposed of in terms of Para 7 above. No costs.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Member (J)

/GK/

S.R. Adige
(S.R. Adige)
Vice Chairman (A)